

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 193 OF 2017 &
IA NO. 449 OF 2018**

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**GMR Kamalanga Energy Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. M.G. Ramanathan
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **10.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**